

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO 605 OF 2019

BIRENDER SANGWAN

...APPLICANT

VERSUS

NORTH DELHI MUNICIPAL CORPORATION & ORS. ...RESPONDENTS

**AFFIDAVIT REGARDING FACTUAL AND ACTION TAKEN REPORT  
IN RESPECT OF UNSCIENTIFIC DUMPING OF GARBAGE ON THE  
ROADS ON BEHALF OF SOUTH DELHI MUNICIPAL  
CORPORATION (SDMC) IN COMPLIANCE OF THIS HON'BLE NGT  
ORDER DATED 19.7.2019.**

I, Deepak Kumar, S/o Sh. G.B. Singh aged about 49 years presently working as Executive Engineer, Sanitary Land Fill site (SLF) Okhla Phase-I, SDMC having its office at Room No. 6, Gate No. 4 at office complex of Dr. Ambedker Stadium, Delhi Gate, New Delhi - 110002. The deponent above named, do hereby solemnly affirm and declare as under:-

That the deponent is presently working as Executive Engineer, SLF Okhla Phase-I, SDMC, and well conversant with the facts of the present case based on the official records maintained as such and competent to depose thereto.

That the Hon'ble NGT vide order dated 19.7.2019 directed as under:-

*"The grievance in this application is against unscientific dumping of garbage on the roads in absence of any effective mechanism by the Municipal Corporations as per the provisions of Solid Waste Management Rules, 2016 and constitutional obligation of the said*

*Corporations under Article 243W read with Schedule XII to the Constitution.*

*Let the respondents nos. 1, 2 and 3, North Delhi Municipal Corporation, South Delhi Municipal Corporation and East Delhi Municipal Corporation respectively furnish their respective factual and action taken reports in the matter within one month by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in).*

*Copies of this order be sent to North, South and East Municipal Corporations of Delhi by e-mail.*

*Applicant may furnish set of papers to all the Corporations stated above and file affidavit of service within one week.”*

**1. FACTUAL AND ACTION TAKEN REPORT AGAINST UNSCIENTIFIC DUMPING OF GARBAGE ON THE ROADS AND SOLID WASTE MANAGEMENT RULES 2016.**

- i. To ensure that the Solid Waste Management Rules- 2016 are followed, the SDMC has developed an extensive system for collection, segregation, storage, transportation and processing/disposal of Municipal Solid Waste through various Scientific/ Using Modern Technologies.
- ii. SDMC comprises four zones namely Central Zone, South Zone, West Zone and Najafgarh Zone.
- iii. SDMC's jurisdiction covers a total area of 656.91 sq. kms and caters to a population of approximately 70.00 lacs. The entire area is spread over 104 Municipal Wards. SDMC collects, segregates, transports and disposes of all Municipal Solid Waste, Construction and Demolition (C&D) Waste/Malba and drain silt in all the colonies under its jurisdiction.

iv. SDMC has mechanism for supervision of Solid Waste Management in their all four zones. The Solid Waste department is headed by Sanitary Superintendents (SSs) in every zone, they inter-alia are responsible for all sanitation within their zone. On the supervisory level the SSs are assisted by Chief Sanitary Inspector (CSI), Sanitary Inspector (SI) Assistant Sanitary Inspector (ASI) and Sanitary Guide (SG).

The total no. of sanitation supervisor staff deployed for Solid Waste management is as follows:-

- |                                 |   |          |
|---------------------------------|---|----------|
| 1. Sanitary Superintendent      | : | 9 nos.   |
| 2. Chief Sanitary Inspector     | : | 7 nos.   |
| 3. Sanitary Inspector           | : | 104 nos. |
| 4. Assistant Sanitary Inspector | : | 239 nos. |
| 5. Sanitary guide               | : | 246 nos. |

In addition to the above, the Hon'ble High Court of Delhi appointed 12 Municipal Magistrates to try offences, in relation to littering & causing nuisance, sanitation and public health in SDMC.

**v. ENFORCEMENT FOR UNSCIENTIFIC DUMPING OF GARBAGE ON ROADS AND SOLID WASTE MANAGEMENT**

SDMC has delegated Sanitary Inspector/Equivalent or higher in rank in addition to the Municipal Magistrates to take action against defaulters/offenders for violation of Solid Waste Management including unscientific dumping of garbage etc. done by any person on the roads, foot path, park etc., the. The detailed report of the same are as under:-

Sl. No.	Type of Offence	Challans issued (in nos.)	Amount recovered (in lacs)	Duration
1	In relation to littering & causing Nuisance sanitation and public	61467	1050.61	1.1.2019 to 31.12.2019

	health made by Municipal Magistrates.			
2	Littering	23463	69.90	1.1.2019 to 31.12.2019
3	Disposal of Waste in Drain etc.	12553	268.81	1.1.2019 to 31.12.2019
4	Construction activities, dust on the roads etc.	5976	309.70	1.1.2019 to 31.12.2019
5	Burning of Waste	7190	206.89	1.1.2019 to 31.12.2019
6	Plastic Waste	2124	28.80	1.1.2019 to 31.12.2019

## **2. PRESENT AND FUTURE PLANS FOR SOLID WASTE MANAGEMENT**

That in compliance of the directions referred above, the report on various issues being practiced as on date as well as future plans to handle the issue of Solid Waste/garbage in SDMC is as under:-

### **i. SEGREGATION OF SOLID WASTE AND OTHER DOMESTIC HAZARDOUS WASTE FROM THE SOURCE**

Presently door to door collection and segregation of Solid Waste is being done by the informal sector i.e. waste pickers. SDMC, however, provides resources Auto Tippers, E-Rickshaws, Cycle-rickshaws, and Wheel Barrows for Street level collection. SDMC also started segregation of waste in 3 model wards namely S-65 R.K. Puram (South Zone), S-59 Andrews Ganj (Central Zone) and S-16 Janakpuri (West Zone) through various Non-Governmental Organization (NGOs) SDMC also identified 13 additional Model Wards for Segregation of Waste at Source.

After the primary collection of Solid Waste, the same is transferred to i) Fixed Compactor Transfer Stations (FCTS) and ii) Mobile Compactors. The secondary transport of SW through the FCTSs/ Mobile Compactors involves disposing the solid waste at Waste to Energy Plant, Compost Plant or the Sanitary Landfill site.

## **ii. INTEGRATION OF WASTE PICKERS**

SDMC is establishing the system through Concessionaires to recognize organizations of waste pickers and establish a system for integration of the various waste pickers to facilitate their participation in solid waste management including segregation and door to door collection of waste.

## **iii. PROVIDING GREEN AND BLUE DUSTBINS AT DIFFERENT LOCATIONS IN SDMC AREA FOR SEGREGATION OF MSW**

To prevent littering on roads green and blue dustbins have been provided at various locations especially near bus stands, markets, along roads and other places having movement of people.

The systems proposed to be implemented for the segregation of different types of waste as per Municipal Solid Waste Rules-2016 in four Zones of the SDMC is given below;-

Central Zone, South Zone and West Zone – Concessionaires are providing three types of bins for disposing the bio-degradable (wet waste), non-biodegradable (dry waste) and domestic hazardous wastes.

Najafgarh Zone – The work of integrated collection and transportation of Municipal Solid Waste, street sweeping and drain silt in Najafgarh Zone has been awarded to the concessionaire. Concessionaire has started the work in 10 wards out of 25 wards in a phased manner and the work in remaining 15 wards is likely to be taken up in the next two months approximately.

## **iv. COLLECTION/ STORAGE OF SOLID WASTE**

At present about 3600 M.T of Solid Waste is collected daily from about 760 nos. of storage/receptacles /collection centers/ (Dhalaos/Dustbins/open sites)/ fixed compactor Transfer stations

(FCTS) existing at different places in all four zones of SDMC. This Solid Waste does not include segregated waste picked up by Waste pickers / kabariwala at the door step and collection centers. This waste generated by the citizens is deposited in the receptacles either by the citizens themselves or through private waste pickers. Door to door/street to street collection of Solid Waste is also being carried out through rickshaw /auto tippers.

**v. TRANSPORTATION OF SOLID WASTE:**

a) In three out of the four zones namely Central, South and West zone, the work of collection and transport of the Solid Waste comprising the primary collection through auto tippers and secondary transport through mobile compacters or the fixed compacter transfer stations is being done through private concessionaires. The integrated system of collection and transport through single agency has brought about greater efficiency and cleanliness in handling of the Solid Waste.

b) Following are the resources deployed in three zones:-

S. No	Type of machinery/vehicle	Name of zones			
		Central (in Nos.)	South (in Nos.)	West (in Nos.)	Najafgarh (in Nos.)
1.	Fixed compactors (FCTS)	17	26	31	1
2.	Mobile Compactors	34	31	38	13
3.	Hook Loaders	15	16	20	2
4.	Auto Tippers	301	148	177	34
5.	RR Trucks/Tipper truck	15	-	9	21
6.	Backhoe Loaders	2	2	3	To be provided
7.	TATA 407	18	-	-	To be provided
8.	Bin washer vehicles	4	2	-	To be provided
9.	Road sweeping	5	-	-	To be

	waste collection vehicles				provided
10.	Refuse collectors	-	6	-	To be provided
11.	Manual Rickshaw	-	56	60	To be provided
12.	Open dumper	-	4	-	To be provided
13.	Three wheeler	-	28	-	To be provided

c) As regards the fourth zone namely Najafgarh zone, the present system involves collection and transport through deployment of departmental resources. However, the work has now been entrusted to a private concessionaire. Concessionaire has started the work in 10 wards out of 25 wards in a phased manner and the work in remaining 15 wards is likely to be taken up in the next two months approximately.

#### **VI. PROCESSING/DISPOSAL OF SOLID WASTE:**

Out of the total transport of 3600 MT (average) Solid waste per day, the disposal is as given below:-

S. No.	Name of facilities	Disposal of Solid Waste (Average in MT)
1.	Waste to Energy Plant, Okhla.	1700
2.	Compost Plant Okhla	150
3.	Sanitary Land Fill Okhla Phase-I.	1750
Total		3600

#### **vii. FACILITIES FOR PROCESSING OF SOLID WASTE**

At present the Solid waste is being processed at the following facilities:-

##### **a) WASTE TO ENERGY PLANT AT OKHLA:**

This plant at Okhla has a capacity of processing approx. 1950 MT waste per day  $\pm$  10% and is in operation since 2012. However,

practical experience shows that the plant processes approximately 2000 MT per day. Out of this total, SDMC's share is about 1750 MT per day on an average. This plant also processes the Solid Waste of New Delhi Municipal Council, Delhi Cantonment Board as well as Agriculture produced marketing committee (APMC).

**b) COMPOST PLANT AT OKHLA:**

There is a compost plant at Okhla which has an installed capacity of 200 MT per day. However, this plant is presently processing average 150 MT of waste per day.

**viii. DECENTRALIZED PROCESSING OF SOLID WASTE**

Following facilities are/being developed for decentralized processing of Solid Waste.

**a) BIO METHANATION PLANTS:**

Four plants of processing of capacity 5 MT of Solid Waste each per day are/ being developed/constructed situated at Sarita Vihar, Punjabi Bagh, Vasant Kunj and Sector-14 Dwarka. Three plants at Punjabi Bagh, Sarita Vihar and Sector-14 Dwarka are in operation while the balance at Vasant Kunj would also be operational in the next two months.

**b) PROCESSING PLANTS OF 1 MT CAPACITY OF SOLID WASTE PER DAY:**

Four plants are/being developed/constructed to process 1 MT of Solid Waste per day at Punjabi Bagh, Dwarka Sec-15, Chirag Delhi, and LSR College East of Kailash-II. Three plants at Punjabi Bagh, Chirag Delhi and LSR East of Kailash-II are in operation. The balance one plant at Dwarka Sec-15 would also be operational in the next six months.

**c) BIOGAS PLANTS (200 TPD CAPACITY EACH OF CATTLE DUNG)**

SDMC proposes setting up of 2 nos of Biogas Plants (200 TPD capacity each of cattle dung) at Nangli Dairy Colony, Najafgarh and Goyla Dairy Colony, Najafgarh. These plants are likely to be operational in the year 2020-21.

**d) COMPOST PITS**

SDMC has been carrying out processing of wet segregated waste at different locations in 12 compost pits of different sizes. In addition composting in 62 bins of different capacity is being also carried out. 8 MT (approximate) Bio degradable is processed daily.

**e). GENERATION, COLLECTION, TRANSPORTATION AND PROCESSING OF HORTICULTURE/ GARDEN WASTE**

i. SDMC generates/collects approx. 20-25 MT of horticulture/garden waste on daily basis from 6822 parks (approx. 2189 acres area), 15 nurseries (approx. 37.61 acres area) and all trees and greeneries developed in all four zones of their jurisdiction.

ii SDMC has deployed 33 nos. of Wood Chipper/Shredder Machines for chipping/shredding of Horticulture waste (Tree Branches) and spreading the chipped/shredded material in Shrubbery/Beds for using it as compost/mulch. The chipped material is then mixed with bacterial culture and stacked in mesh structure and finally converted to compost in about three months' time.

iii SDMC has developed 301 nos. of Vermi-Composting Beds in their nurseries. Leaves and other soft a twigs etc. are being converted to Vermicompost by the help of Earth Worm in Vermi-composting Beds. This process is taken about two months time for making compost.

iv SDMC have developed 85 nos. of Compost Pits in their parks where the area of park is 1 acre above or in big nurseries. In these pits leaves, grass etc. are being converted into compost in about 6 months time.

**f) PROCESSING OF SOLID WASTE BY BULK WASTE GENERATORS**

There are 109 Bulk Waste Generators having composting facilities generating about 200 kg per day per bulk waste generator (average) of Bio-degradable Waste in their premises and they have started composting of 22.00 MT (Approx.) of Waste per day continuously. Detail of the same as under:-

S. No	Categories of bulk waste generators	Zone wise bulk waste generators				Total (in nos.)
		Central (in nos.)	South (in nos.)	West (in nos.)	Najafgarh (in nos.)	
1.	Hotel	04	11	01	16	32
2	Motel	-	-	-	13	13
3.	Banquet hall	-	03	-	02	05
4	Kitchen	-	-	-	03	03
5	Mall	04	07	02	01	14
6	Resort	-	-	-	01	01
7	Restaurant	01	03	-	12	16
8	Farm house	-	02	-	03	05
9	Hospital	09	-	-	03	12
10	Club	-	02	01	-	03
11	Educational institutions	-	-	-	01	01
12	Bar	-	-	-	01	01
13	Commercial establishment	02	-	-	-	02
14	Nursing home	01	-	-	-	01
Total		21	28	04	56	109

ix. **PROCESSING OF CONSTRUCTION & DEMOLITION (C&D) WASTE.**

i. The work of construction of Construction & Demolition (C&D) Waste Plant for processing of 500 MT (expandable upto 1000 MT) per day has been started at Bakkarwala. This Plant would cater to two out of four zones namely; West and Najafgarh Zone. This plant is likely to be started shortly.

ii. The land measuring 4.309 acres has been handed over to SDMC by DDA on 31.5.2019 for setting up of Construction & Demolition (C&D) waste at Maidangarhi and Satbari area. This Plant would cater to two out of four zones namely; Central and South zone. The tender for setting up of this plant is being called.

x. **MECHANICAL ROAD SWEEPING / WATER SPRINKLING**

24 nos. Mechanical road sweepers have been deployed on major roads covering daily average length of 700 km. per day and 83 nos. water sprinklers have been used to contain road dust covering an average length of about 600 km per day.

xi. **FUTURE PLANS FOR SOLID WASTE MANAGEMENT IN SDMC AREA.**

SDMC either by themselves or through Concessionaires is taking action for future plans for solid waste management as under:-

**FUTURE PLANS FOR PROCESSING/DISPOSAL OF SOLID WASTE**

i) **SETTING UP OF ADDITIONAL WASTE TO ENERGY PLANT AT TEHKHAND NEAR SLF OKHLA**

A piece of land measuring 47.34 acres was allotted by DDA to the SDMC in 2017. This land of parcel is proposed to be used for setting up of a Waste to Energy Plant in about 15 acres and an engineered landfill site in the balance area measuring 32.34 acres.

Tenders for the setting up of Waste to Energy Plant on Public Private Partnership basis were invited and awarded to the concessionaire. Necessary clearances such as change of land use, tariff fixation, tree cutting permission etc. have been received. Presently the work is under execution and expected to be completed in the year 2021.

With the commissioning of this plant the entire quantity of Solid waste generated at SDMC would be fully processed. Thus the dependence on landfill site for dumping of solid waste would be vastly reduced since only inerts would be dumped at the landfill.

**ii) EXPANSION OF THE EXISTING WASTE TO ENERGY PLANT AT OKHLA.**

It is proposed that the existing Waste to Energy Plant at Okhla having capacity of about 2000 MT per day of solid waste to be enhanced upto 3000 MT per day.

Accordingly an application for grant of Environmental Clearance (EC) has been submitted to Ministry of Environment, Forest & Climate Change (MoEF&CC) Govt. of India by the plant operator. Environmental Clearance is yet to be received.

**iii) ENGINEERED / SCIENTIFIC LANDFILL SITE AT TEHKHAND NEAR SLF OKHLA:**

As already submitted that a piece of land measuring 47.34 acres was allotted by DDA to SDMC in 2017. Out of this total the landfill would be set up at an area of about 32.47 acres. Process has already been initiated in this regards. Permission has been applied for cutting of trees, which is awaited. As regards site development the new landfill site would be fully compliant with the provisions as spelt out in Schedule-I of Solid Waste Management Rules 2016. Thus due care

would be taken for storm water drainage, leachate treatment, provision of non permeable liner system, gas collection etc.

**iv) PROCESSING OF CONSTRUCTION & DEMOLITION (C&D) WASTE.**

a. The work of construction of Construction & Demolition (C&D) Waste Plant for processing of 500 MT (expandable upto 1000 MT) per day has been started at Bakkarwala. This Plant would cater to two out of four zones namely; West and Najafgarh Zone. This plant is likely to be started shortly.

b. The land measuring 4.309 acres has been handed over to SDMC by DDA on 31.5.2019 for setting up of Construction & Demolition (C&D) waste at Maidangarhi and Satbari area. This Plant would cater to two out of four zones namely; Central and South zone. The tender is being called for setting up of C&D waste processing plant.

**DEPONENT**

**VERIFICATION:**

Verified at Delhi on this \_\_\_\_\_ day of January, 2020 that the contents of the above said written submission are true and correct as per the official record maintained and made available in this regard. No part of it is false and nothing material has been concealed there from.

**DEPONENT**

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Filed through

(PUJA KALRA)

Advocate on behalf of South DMC

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Delhi High Court, New Delhi

Mob: 9312839323

Dated \_\_\_\_\_ January 2020